

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**CP-145(ND)/2012**

**IN THE MATTER OF:**

SBPL Infrastructure Ltd. & Ors. .... Applicant/petitioners  
Vs.  
M/s. DLF SBPL Developers Pvt. Ltd. & Ors. .... Respondents

**Order under Section 397/398 of the Companies Act**

**Order delivered on 01.05.2018**

**Coram:**

**Sh. M. K. SHRAWAT,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

For the Applicant/petitioner : Mr. Krishnendu Datta, Mr. Sumon C. Reddy, Mr. Arjun D. Singh, Advs.

For the Respondent : Mr. U.K. Chaudhary, Sr. Adv.  
Mr. Anupam Parkash, Mr. Nakul Gandhi,  
Advs. for R-1

**ORDER**

Having consent of the parties, the matter is adjourned to 11<sup>th</sup>  
July, 2018.

Sd/—

**(Dr. DEEPTI MUKESH)**  
**HON'BLE MEMBER (JUDICIAL)**

Sd/—

**(M.K. SHRAWAT)**  
**HON'BLE MEMBER (JUDICIAL)**